

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. No. 103 /2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (T) Shri S.Vijayaraghavan

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07<sup>th</sup> March, 2017, 10.30 A.M**

Name of the Company	Italian Stores Pvt.Ltd.		
Under Section	58		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. S. Jayanta Banerjee <sup>Adv.</sup> }  
 2. Subhro Das <sup>Adv.</sup> }  
 3. Ballari Banerjee <sup>Adv.</sup>

**ORDER**

Ld. Counsels for the petitioner are present.

Heard. Admit. Issue notice.

Petitioner is to comply with Rule 35 of the NCLT Rules and advertise the petition once in English Daily and once in local Vernacular Daily and file affidavit within 7 days regarding service of notice.

List the matter on 20/04/2017.

5d.

5d/-

(S. Vijayaraghavan)  
Member (T)

(Vijai Pratap Singh)  
Member (J)